

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 55
Dated Guwahati, the 14th August, 2024

Hon'ble the Chief Justice has been pleased to constitute the Committee for Judicial Infrastructure needs for the State of Mizoram, with the following members in the manner as indicated below:-

Name of the Committee	Name of Hon'ble Judges/ Members	Secretary
Committee for Judicial Infrastructure needs for the State of Mizoram	<ol style="list-style-type: none">1. Hon'ble Mr. Justice Michael Zothankhuma2. Chief Secretary, Government of Mizoram3. Secretary, Law & Judicial Department, Government of Mizoram4. Engineer-in-Chief, Public Works Department, Government of Mizoram <p><i>(The Committee may co-opt any other Officer or Representative of the Government of Mizoram as a Member, as and when required)</i></p>	Registrar, Guhati High Court, Aizawl Bench

Hon'ble the Chief Justice is the Chairman of all Committees, unless otherwise stated.

This notification will come into effect immediately.

By Order,

Sd/ S. K. Poddar

REGISTRAR GENERAL

Memo No.HC. III – 06/2021/3493-3515/G, Dated the 14th August, 2024.

Copy to:-

1. The Chief Secretary, Government of Mizoram, Aizawl.
2. The Secretary, Law & Judicial Department, Government of Mizoram, Aizawl.
3. The Registrar (Vigilance/ Admn./ Judicial/ Estt.), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.
5. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.

6. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Engineer-in-Chief, Public Works Department, Government of Mizoram.
8. The Joint Registrar (_____), Gauhati High Court, Guwahati.
9. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
10. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
11. The Deputy Registrar-cum- Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
12. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
18. The Court Manager, Gauhati High Court, Guwahati.
19. The Administrative Officer (Judicial), _____ Section, Gauhati High Court, Guwahati.
20. The Court Officer I & II, Gauhati High Court, Guwahati.
21. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
22. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
23. The Gauhati High Court Notice Boards.


REGISTRAR GENERAL

2/11/2024